



संलग्नक-1

Annex-I

Conditions subjected to which Off-site/Mobile ATMs can be operationalised by StCBs

- (i) The StCB should be CBS compliant and satisfy eligibility criteria based on latest inspection Report.
- (ii) The business transacted at the off-site ATMs shall be recorded in the books of the respective branch / base branch / Centralised Data Centre.
- (iii) Mobile ATMs will have to be linked to a branch and shall be operated strictly within the area of operation of the bank.
- (iv) No person other than the security guard should be posted at such Off Site ATM centre.
- (v) The StCB should make adequate stand-by arrangements for meeting the cash requirements of the ATM.
- (vi) The StCB should ensure that only properly sorted and examined notes are put into circulation through the ATM.
- (vii) ATMs may be provided with ramps so that wheel chair users/persons with disabilities can easily access them and also make arrangements in such a way that the height of the ATM does not create an impediment in its use by a wheelchair user.
- (viii) At least one third of new ATMs installed should be talking ATMs with Braille keypads and placed strategically in consultation with other banks to ensure that at least one talking ATM with Braille keypad is generally available in each locality for catering to needs of visually impaired persons. Banks may also bring the locations of such talking ATMs to the notice of their visually impaired customers.
- (ix) Third party advertisement on the ATM screens / Network, such as display of products of other manufacturers / dealers / vendors is not permitted. However, there is no objection to banks utilizing the ATM screens for displaying their own products.

Submission of Returns

- i) The StCBs should report full details of the Off-site/Mobile ATMs installed by them to the concerned Regional Office immediately after operationalisation and in any case not later than 15 days, as per the format enclosed (Annex II).
- ii) Similarly, details of shifting / closure etc., of Off-site/Mobile ATMs should be reported to the concerned Regional Office immediately after such shifting / closure and in any case not later than 15 days.
- iii) The StCB should continue to submit a quarterly statement to Department of Statistics and Information Management (DSIM), Central Office, Bandra Kurla Complex, Mumbai and to the concerned Regional Offices in the prescribed Proforma I & II as advised in our circular RPCD.CO.RF.No.BC.9/07.06.00/2005-06 dated July 06, 2005.

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